

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 14th February, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 40/2017(CZ)	Bhagwan Singh Meena Vs Vindhyachal Distilleries Pvt. Ltd. & Anr.	Mr. Bhagwan Singh Meena, Applicant in Person Mr. Deepesh Joshi, Adv. Mr. Vishal Bhatnagar, Adv.	
FOR ADMISSION				
2.	Original Application No. 36/2018(CZ)	Mitesh Sharma Vs Bhopal Municipal Corporation	Mr. Varun Sharma, Adv.	
3.	Appeal No. 08/2018(CZ)	Amit Singh Vs Collector, District-Panna & Anr.	Mr. K.P. Shrivastava, Adv.	
AFTER NOTICE				
4.	Original Application No. 04/2018(CZ)	Rajesh Rangari Vs. Union of India & Ors	Mr. Prashant Sthapak, Adv.	
5.	Appeal No. 33/2017(CZ) (M.A.No.478/17) (M.A.No.89/18) (M.A.No.92/18) (M.A.No.93/18)	Rajdeep Biotech Vs CPCB & 3 Ors.	Mr. Shrey Raj Saxena, adv. Mr. Yadvendra Yadav, Adv.	
FOR COMPLETION OF PLEADING				
6.	Original Application No. 87/2017(CZ) (M.A.No.05/18) (M.A.No.26/18)	Sanjay Namdeo Vs Union of India & Ors.	Mr. Rajendra Kumar Gupta, Adv. for Applicant Mr. Narendra Pal Singh, Adv. Mr. Amrit Urprah, Adv. Mr. S.R.Garg, Adv. Mr. Vivek Choudhary, Adv. Mr. Pramod Choudhary, Adv. Mr. Vivek Jain, Adv. Ms. Seema Jain, Adv. Ms. Rekha Jain, Adv. Mr. Neel Choudhary, Adv.	

Note: No Hon'ble Members is posted in this Bench. The Cases listed on 14-02-2019 shall be adjourned to 27-03-2019.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in